पसन्द का काम चुनने के लिए स्वतंत्र है, वहीं भारत सरकार मुद्रणालयों को यह सुविधा नहीं है तथा उन्हें खर्चीले मुद्रण कार्य भी करने पड़ते हैं। भारत सरकार द्वारा कर्मचारियों के बहुत से कल्याण कार्यों को किए जाने से भी मुद्रण की लागत बढ़ती है।

## Land of Yamuna Ghat in Delhi

- 2916. SHRI MOHAMMED AFZAL Alias MEEM AFZAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the foundation stone of Yamuna Ghat near Wazirabad was laid on 10th November, 1994;
- (b) whether it is also a fact that the land consisting in Khasra No. 98 is a graveyard belonging to Waqf and in revenue record its possession is shown as "Maqbooza Ahl-e-Islam" (Possessed by Muslims);
- (c) whether such kind of land can be acquired by Government;
- (d) whether the land has legally been acquired; and
- (e) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI P. K. THUNGON): (a) Yes, Sir.

- (b) The Dy. Commissioner, Delhi has reported that as per revenue record Khasra No. 98 measuring 11 Bighas 13 Biswas of Revenue Estate Civil Stations belong to Govt. and the possession is shown in the name of Maqbooza Ahles-Islam.
- (c) As per the provision of Land Acquisition Act, 1894 any kind of land can be acquired.
  - (d) No, Sir.
- (e) In view of above question does not arise.

## Population in Slums

- 2917. SHRI RAJNI RANJAN SAHU: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) what is the total percentage of country's population that lives in slums as on 30th November, 1994;
- (b) what is the total population in Metropolitan Cities like Calcutta, Mumbai, Bangalore, Madras and Delhi that lives in slums as on 30th November, 1994:
- (c) whether life in slums is very unhygienic and is one of the causes of outbreak of plague epidemic of last three months; and

(d) if so, what steps Government propose to take to check growth of slums in the country?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI P. K. THUNGON): (a) and (b) No systematic survey of slums has been conducted. However, it is estimated that about 21.5% of urban population may be living in slums. As per TCPO estimates, the slums population in 1991 in the cities of Calcutta, Mumbai, Bangalore, Madras and Delhi was 3.59 million, 4.31 million, 0.43 million, 1.72 million and 2.63 million respectively.

(c) and (d) Delicated buildings, overcrowding congestion, lack of civic amenities like safe drinking water supply, sewerage drainage, etc. are the characteristics of slums. Ministry of Urban Development does not have any specific information on the causes of spread of plague.

Both preventive and curative steps have been initiated by the Government from time to time. As preventive measures, the small and medium towns are developed to check migration to major cities. Similarly, satelite towns are developed around the major metropolitan centres to hold the population. As far curatives steps, physical facilities are provided under the State sector Scheme of Environmental Improvement of Urban Slums and social services are provided under the Centrally sponsored Scheme of Urban Basic Services for the Poor. Similarly, employment opportunities for the poor are created under the Scheme of Nehru Rozgar Yojana.

## Land Grabbed by Unscrupulous Elements in Delhi

- 2918. SHRI JAGMOHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) in how many cases valuable land of the DDA/Government in the central parts of Delhi (bounded by the Ring Roads) has been grabbed by unscrupulous elements;
- (b) whether in a number of cases collusion of the DDA/Government subordinate staff has come to notice;
- (c) whether in some cases subordinate officials of the DDA/Government have tendered evidence in civil courts to help such elements by intentionally misrepresenting facts and suppressing records.
- (d) whether the present arrangements to defend the Government/DDA interests are inadequate and ineffective thereby enabling the unscrupulous elements to made huge illegal gains; and
- (e) whether any comprehensive inquiry into the matter has been made; if not, the reasons therefor?